127

As regards foodgrains, against Maharashtra Government's demand for about 1515 thousand tonnes for the period from October, 1972 to March, 1973, about 967 thousands tonnes were supplied during that period. For the month of april, 1973 Maharashtra Government have asked for the allocation of 282 thousand tonnes of foodgrains, and against this 138 thousand tonnes have been allotted.

(c) The Central Government regretted their inability to accede to the State Government's demand for increased quota of levy sugar and explained that allocation is being made on a rational basis having due regard to the population of each State as recorded in 1971 census, and pattern of sugar consumption during 1967-68 and 1968-69 when the difference between the prices of of levy sugar and free sale sugar was significant and consequently the offtake levy sugar was normal.

Allotments /supplies of foodgrains are made taking into account the overall availability in the Central pool and the needs of deficit and drought affected States. Within the limited availability of foodgrains in the Central pool, reasonable requirements. of Maharashtra Government are being met.

Interim Reports Submitted by National Commission on Agriculture

6537. SHRI P. NARASIMHA REDDY: SHRI BHOGENDRA THA:

Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 3670 on 28th August, 1972 regarding Report by National Commission on Agriculture and state:

- (a) number and subjects of further interim reports submitted to Government by the National Commission on Agriculture:
- (b) the main recommendations therein; and
 - (c) the progress of their implementation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SMRI ANNASAHEB P. SHINDE): (a) After 28th August, 1972 the National Commission on Agriculture have submitted four more Interim Reports to the Government on the following subjects on 13-3-73:

- I. Organisational aspects of All-India Coordinated Research Projects.
- 2. Modernising Irrigation systems and Integrated Development of Commanded areas.
- 3. Whole-village Development Programme.
- 4. Organisation and Functions of the Commodity Development Councils and Directorates.
- (b) Copies of each of the above mentioned reports were placed in the Parliament Library. A summary of the recommendations made in these reports was laid on the Table of the Lok Sabha.
 - (c) These reports are under examination.

Purchase of American Books by Colleges and University Libraries Agains: Grants by U.G.C.

6538. SHRIMATI SAVITRI SHYAM: Will the Minister of EDUCATION. SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether costly American books and other publications are being purchased by the Colleges and University libraries in the country against the grants provided to them by the U.G.C., during the last three years;
- (b) if so, the amount spent by these Colleges and University Libraries for the purchase of such costly books during the last one year; and
- (c) whether any assessment has been made for the proper utilisation of the grants and usefulness of the books so purchased?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (PROF. S. NURUL. HASAN): '(a) to (c), Government of India, as well as the University Grants Commission, have no information in this regard. The Universities and Colleges purchase the books needed by them out of the grants provided by the Commission, generally on the advice of their teachers. Grants to Universities and Colleges are released in suitable instalments on the basis of progress of expenditure. They are also required to submit utilization certificates in respect of these grants from Statutory Auditors/ Chartered Accountants.

Expenditure incurred on Additions and Alterations to the Residences of Ministers' Bungalows

6539. SHRIMATI SAVITRI SHYAM: Will the Minister of WORKS AND HOUS-'ING be pleased to state:

- (a) the total amount of expenditure incurred by the Government on the additions and alterations to the residences of the Ministers during the last three years;
- (b) the total value of furniture, electric and other appliances, articles supplied in these residences during that period; and
- (c) whether the furniture, additions and alterations so carried out were absolutely essential?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA):

				Rs.
(a) 1970-71	•	•	•	2,79,478 · 00
1971-72	•	•	٠	6,01,930.00
.1972-73			•	2,01,080 - 90
(upto 28-	2 -73)			

²³⁰ L S-5

- (b) Furniture and Electrical appliances are supplied to each Minister according to ceiling prescribed in the Ministers' residences rules viz. Rs. 38,500/- for Ministers and Ministers of State and Rs. 22,500 - for Deputy Ministers. The Ministers are liable to pay additional rent for furniture supplied in excess of the ceiling,
 - (c) Yes, Sir.

Socialisation of Urban and Rural Lands in the Country

6540. SHRIMATI SAVITRI SHYAM: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether the State Governments have accepted the suggestion of the Central Government to socialise urban and rural lands in the country;
- (b) if so, the names of the States which have accepted the proposals; and
- (c) the names of the States which have not accepted the proposal together with the reasons put forth by these States?

THE MINISTER OF STATE IN THE DEPARTMENT OF 'PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (2) The recommendation of the Conference of State Ministers of Housing etc. held in July, 1972 that all urbanisable land. should be socialised has been intimated to State Governments. It is still being examined by the Government of India. It is a complex issue and the exact scope of such a policy and the ways and means to implement it have to be worked out after detailed consideration. Central Government have not made any specific suggestion in this regard to the States so far. The question of socialisation of rural land has not been considered.

(b) and (c). Do not arise.